

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.6350/2020
S.W.P. No.2022/2004

Thursday, this the 4th day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri R. N. Bhan, Age 61 yrs,
Son of Shri P. N. Bhan,
R/o 39, Harinagar, Talab Tillo Road,
Jammu.

..Applicant

(Mr. Sunil Sethi, Advocate)

VERSUS

1. State of Jammu and Kashmir,
Through Principal Secretary,
Industries & Commerce Department,
Civil Secretariat, Jammu.
2. Director,
Geology & Mining Department,
Jammu.
3. B. R. Sharma,
Geologist, Grade-II.
4. R. L. Pandita,
Geologist Grade-II.
5. A.M. Kaloo,
Geologist Grade -II,
Respondents 3 to 5,
C/o Director,
Geology & Mining Department,
Jammu.

..Respondents

(Mr. Sudesh Magotra, Dy. Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

Learned counsel for the applicant submits that the TA has become infructuous.

2. It is accordingly dismissed. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

February 4, 2021
/sunil/ns/ankit/